

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

43

C.P. (IB)/417(MB)2022

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Shreeprakash Nandkishore Gupta

SECTION: 94(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. PCS Kunal Dalal, Ld. Authorized Representative on behalf of the petitioner present. Mr. Pratik Panday, Ld. Counsel for the RP present.
2. Pleadings are complete in the matter. List this matter for hearing on **18.06.2024.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)